

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017.

NAME OF THE PARTIES: Dr. Bhagwati Prasad
V/s.
M/s. Span Biotronics Pvt. Ltd.

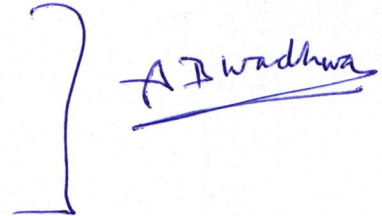
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Dnyaneshwar Judhar i/b Legasis partners for petitioner		
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2.	ABHAY WADHWA i/b VAZCH & ASSOCIATES		
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ADV.
FOR
R-1 &
R-2


Abhay Wadhwa

ORDER

CP No.16/397-398/CLB/MB/MAH/2016

1. Learned Representatives of both the sides are present.
2. By mutual consent of both the sides the matter is listed for Final Hearing on
18-04-2017 at 2.30 p.m. No further adjournment shall be granted.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **05.04.2017**